

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 11.07.2017**PROCEEDINGS**

High Court Establishment- regularisation of promotion in various categories of Computer Assistant, High Court - orders issued

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- Read :
1. High Court proceedings No. A2- 885/2016 dated 04.03.2016
 2. High Court proceedings No. A2- 885/2016 dated 21.05.2016
 3. High Court proceedings No. A2- 11911/2016(2) dated 23.05.2016
 4. High Court proceedings No. A2- 11911/2016 dated 08.06.2016
 5. High Court proceedings No. A2- 885/2016 dated 14.06.2016
 6. High Court proceedings No. A2- 11911/2016 dated 25.06.2016
 7. High Court proceedings No. A2- 885/2016(1) dated 23.12.2016
 8. High Court proceedings No. A2- 885/2016(2) dated 23.12.2016
 9. High Court proceedings No. A2- 8586/2016(1) dated 13.01.2017
 10. High Court proceedings No. A2-8586/2016(2) dated 13.01.2017
 11. G.O.(Ms) No.80/2017/Home dated 11.04.2017
 12. High Court proceedings No. A5 - 10140/2016 dated 26.04.2017
 13. High Court proceedings No. A2- 424/2017(1) dated 11.07.2017

Order No. A2 - 424/2017(2)

Consequent on the provisional/temporary promotions effected in the categories of Office Superintendent and Section Officer/ Court Officer, High Court, the consequential promotions in the categories of Selection Grade Computer Assistant, Senior Grade Computer Assistant, Computer Assistant Grade I and Computer Assistant Grade II were also made provisional/temporary as per the High Court proceedings read (1) to (10) above,

Now as per the High Court proceedings read (12) above, the provisional / temporary promotion effected in the category of Office Superintendent have been regularised.

Accordingly the provisional / temporary promotions effected to the persons in the category of Selection Grade Computer Assistant / Senior Grade Computer Assistant / Computer Assistant Grade I and Computer Assistant Grade II, High Court are regularised as follows.

I. Regularisation of promotion in the category of Selection Grade Computer Assistant, High Court

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect and nature of promotion</i>	<i>Date of regularisation of promotion</i>
1.	Sri. Martin Joseph	19.02.16 provisional	19.02.2016
2.	Smt. Remadevi M. B.	11.04.16 provisional	11.04.2016
3.	Sri. Santhosh K. K.	26.05.16 temporary	01.06.2016
4.	Sri. K. Pradeep	05.12.16 temporary	05.12.2016
5.	Sri. P. K. Mohandas	05.12.16 temporary	05.12.2016
6.	Sri. Bijumon R.	05.12.16 temporary	05.12.2016

II. Regularisation of promotion in the category of Senior Grade Computer Assistant, High Court

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect and nature of promotion</i>	<i>Date of regularisation of promotion</i>
7.	Sri. Francis Paul	19.02.16 Provisional	19.02.2016
8.	Sri. Ratheesh S.	11.04.16 Provisional	11.04.2016
9.	Smt. Susha C. S. (on deputation to Kerala House, New Delhi) She is allowed to continue on deputation	26.05.16 temporary	01.06.2016
10.	Smt. Swapna B.	26.05.16 temporary	01.06.2016
11.	Sri. Remeshan N. K.	05.12.16 temporary	05.12.2016
12.	Sri. M. L. Ganesh	05.12.16 temporary	05.12.2016
13.	Sri. S. Sathish Kumar	05.12.16 temporary	05.12.2016

III. Regularisation of promotion in the category of Computer Assistant
Grade I, High Court

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect and nature of promotion</i>	<i>Date of regularisation of promotion</i>
14.	Sri. Harish R.	19.02.16 provisional	19.02.2016
15.	Smt. Rasmi Sasi K.	11.04.16 provisional	11.04.2016
16.	Smt. Jameela K. K.	26.05.16 temporary	01.06.2016
17.	Smt. Jayalekshmi T. (on deputation to TLSC, Kottayam) She is allowed to continue on deputation	05.12.16 temporary	05.12.2016
18.	Sri. Rooben V.	05.12.16 temporary	05.12.2016
19.	Smt. Valsala T. R.	05.12.16 temporary	05.12.2016
20.	Smt. Sumathi K. S.	05.12.16 temporary	05.12.2016

IV. Regularisation of promotion in the category of Computer Assistant
Grade II, High Court

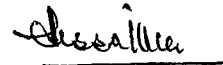
<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect and nature of promotion</i>	<i>Date of regularisation of promotion</i>
21.	Sri. Xavier Sijo A. A.	23.05.16 provisional	23.05.2016
22.	Sri. Thomas M. Chacko	08.06.16 Provisional	08.06.2016
23.	Sri. Gireesh G.	25.06.16 temporary	25.06.2016
24.	Sri. Saju K. H.	23.12.16 temporary	23.12.2016
25.	Smt. Jiji Mathew	23.12.16 temporary	23.12.2016

Sl. No.	Name of the person promoted	Date of effect and nature of promotion	Date of regularisation of promotion
26.	Sri.Vishnu Balakrishnan	23.12.16 temporary	23.12.2016

Consequent on the refixation of cadre strength in various categories of Computer Assistant, the temporary promotions of the following persons in their respective categories are also regularised as follows.

Sl. No	Name and Designation	Date of effect and nature of promotion	vacancy in which they are regularised	Date of regularisation of promotion
27.	Sri.Parameswaran Pallipatt Selection Grade Computer Assistant	17.12.2016 temporary	vacancy consequent on the refixation of cadre strength in the category of Selection Grade Computer Assistant as per the High Court proceedings read (13) above	11.04.2017
28.	Sri. Renjan M. R., Senior Grade Computer Assistant	17.12.2016 temporary	Vice Sri.Parameswaran Pallipatt (Sl. No. 27) regularised	11.04.2017
29.	Sri. Abhilash M. K., Computer Assistant Grade I	17.12.2016 temporary	Vice Sri. Renjan M.R. (Sl. No. 28) regularised	11.04.2017
30.	Smt. Sajitha R., Computer Assistant Grade II	13.01.2017 temporary	Vice Sri. Abhilash M.K (Sl. No. 29) regularised	11.04.2017

(By Order)



Lissamma Joseph Murickan
Assistant Registrar



P. T. O.

To

Smt. Susha C. S., Senior Grade Computer Assistant
(through the Resident Commissioner, Kerala House, New Delhi)
The Resident Commissioner, Kerala House, New Delhi (with C/L)
Smt. Jayalekshmi T., Computer Assistant Grade I (through the Chairman,
Taluk Legal Services Committee, Kottayam) (with C/L)
The Chairman, Taluk Legal Services Committee, Kottayam
The persons concerned.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court
The Assistant Registrars concerned & Chief Librarian, High Court
The Assistant Registrar, Kerala Judicial Academy
The Section Heads concerned
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court
The 'G' (Accounts - II & III) sections, High Court.
~~The IT Section, High Court (for uploading in website)~~
The A4 seat, High Court
The Administrative Records Section, High Court
The file.